

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.55  
C.A. No.21 of 2024 in  
C.P. (CAA)No.37/BB/2021**

**IN THE MATTER OF:**

M/s. Indostar Granites Pvt. Ltd.

... Petitioner

**Order under Section 230-232 of Companies Act, 2013**

**Order delivered on 23.04.2024**

**CORAM:**

**SHRI K. BISWAL  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : ...

**ORDER**

Due to paucity of time, the case is adjourned to **06.06.2024.**

**Sd/-  
MANOJ KUMAR DUBEY  
MEMBER (TECHNICAL)**  
Puja

**Sd/-  
K. BISWAL  
MEMBER (JUDICIAL)**